



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

7 वैशाख 1948 (श0)
(सं0 पटना 379) पटना, सोमवार, 27 अप्रील 2026

निर्वाचन विभाग

अधिसूचना

24 अप्रील 2026

सं0-एम-2-01/2026-12—निर्वाचन अर्जी सं0 22/2020 से संबंधित भारत निर्वाचन आयोग, नई दिल्ली की अधिसूचना संख्या-82/पूर्व0अनु0-1/बिहार-वि.स./ई0पी0 (22/2020)/2025 दिनांक 02.01.2026 (हिन्दी एवं अंग्रेजी प्रति) के साथ माननीय उच्च न्यायालय, पटना, बिहार का पारित आदेश दिनांक 03 दिसम्बर, 2025 की (अंग्रेजी प्रति) सर्वसाधारण की जानकारी के लिए प्रकाशित की जाती है।

बिहार-राज्यपाल के आदेश से,
माधव कुमार सिंह,
अपर सचिव।

भारत निर्वाचन आयोग

अधिसूचना

निर्वाचन सदन, अशोक रोड, नई दिल्ली – 110001/तारीख 02 जनवरी, 2026 12 पौष, 1947 (शक)

सं.- 82/पूर्व.अनु.-1/बिहार-वि.स./ई.पी.(22/2020)/2025- लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 106 के अनुसरण में, निर्वाचन आयोग एतद्वारा निर्वाचन अर्जी सं०-22/2020 में दिये गये पटना उच्च न्यायालय के तारीख 03 दिसम्बर, 2025 के आदेश को प्रकाशित करता है।

IN THE HIGH COURT OF JUDICATURE AT PATNA

ELECTION PETITION No.22 of 2020

Ravi Jyoti Kumar Son of Late Bhim Singh Present Resident of RS Tank, Navtolia, Balbhadarpur, P.s.- Bahadurpur, District- Darbhanga, At present R/o Vastu Vihar, Korai, P.s.- Deep Nagar, District- Nalanda

.....Petitioner/s

Versus

Kaushal Kishore son of Satyadeo Narain Arya R/o Gandhi Tola, Rajgir, P.s.- Rajgir, District- Nalanda

.....Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Shambhu Narayan Singh, Advocate
for the Respondent/s	:	Mr. S. D. Yadav, Advocate
		Mr. Raushan Abhishek, Advocate
		Mr. Saurav Kumar Suman, Advocate

CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR

ORAL ORDER

- 20 03-12-2025 Heard the parties.
2. Due to efflux of time, this election petition has become infructuous.
 3. In view of the above, this election petition is dismissed as having become infructuous.
 4. Office is directed to return the original document/s, if any, to their custodian/s.

(Sandeep Kumar, J)

P. Kumar

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आदेश से,
अरविन्द आनन्द,
प्रधान सचिव।

ELECTION COMMISSION OF INDIA

NOTIFICATION

**Nirvachan Sadan, Ashoka Road, New Delhi-110001/Dated : 02 January, 2026
12 Posh, 1947 (Saka)**

No. 82/ES-I/BR-LA/EP(22/2020)/2025: In pursuance of Section 106 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission hereby publishes the Order dated 03rd December, 2025 of the Patna High Court in Election Petition no. 22 of 2020.

**IN THE HIGH COURT OF JUDICATURE AT PATNA
ELECTION PETITION No.22 of 2020**

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Ravi Jyoti Kumar Son of Late Bhim Singh Present Resident of RS Tank, Navtolia, Balbhaddarpur, P.s.- Bahadurpur, District- Darbhanga, At present R/o Vastu Vihar, Korai, P.s.- Deep Nagar, District- Nalanda

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(Sandeep Kumar, J)

P. Kumar

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**By Order,
ARVIND ANAND,
PRINCIPAL SECRETARY.**

अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
बिहार गजट (असाधारण) 379-571+50-डी0टी0पी0।
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